

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**(IB)-654(PB)/2019**

**IN THE MATTER OF:**

Mr. Vishal fabrics & Ors	...	Applicant/Petitioner
Vs		
M/s. Avj Developers (India) Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP).**

**Order delivered on 23.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Ankita Bajpai, Mr. Shaurya Shyam, Advs. in IA-5586/2021 Mr. Shivam Kumar, Adv. in IA-1789/, 3939 of 2023 Mr. Aditya Maddan, Mr. Rahul Kapoor, Advs. in IA-5727/2021 & IA-5854/2021 Mr. Shyam Kishan Saraf, Applicant/AR I person in IA-2404/2022 Mr Abhirup Dasgupta, Mr. Ishaan Duggal and Ms Ruchi Goyal, Advs for IIFL Mr. Kush Gupta, Adv. in IA No.3637/2023 Proxy Counsel Adv Ranjit Kumar for Gulshan Kumar Sachdev in IA-6672/2023 for Kotak Mahindra Bank Mr. Sougat Sinha for Bank of Baroda IA 1006/2023
For the RP	:	Ms. Mani Gupta, Mr. Aman Choudhary, Mr. Sreemantimi Mukherjee, Advs.
For the Respondent	:	Mr. Abhishek Singh, Adv. in IA-6210, 6213 of 2023 Mr. Anil Dutt, Mr. Anupam Chawdhary, Ms. Lavi Agarwal, Adv. for NPCL/Res. in IA-5846/23
For the SRA	:	Mr. Ambuj Tiwari, Adv. with Vinaya Jian,
For the GNIDA	:	Mr. U. N. Singh, Adv. in IA-940/2021 & IA-6135/22

**ORDER**

Ld. Counsel Ms. Mani Gupta for the RP seeks and is granted time for filing application in terms of the order of the Hon'ble Supreme Court in the matter of *Greater Noida Industrial*

*Development Authority vs Prabhjit Singh Soni and Another in Civil Appeal Nos.7590-7591 of 2023 dated 12.02.2024.*

An application of similar kind has already been filed by the Successful Resolution Applicant as IA-1573/2024.

At her request, list the matter **on 29.04.2024.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

Dipak - 23.04.2024